

DIVISION BENCH

ITEM NO.171

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.29/2022, CA No.35/2022, IA No.13/2023, CONT. A. No.05/2023,
MA No.08/2023 & IA No.33/2023 IN CP No.68/ALD/2021**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BHANVI KUMARI SINGH V/S SHREE DA PROPERTIES PVT LTD & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 4th July, 2024.

**-Sd-
(Court Officer)**

2nd May, 2024

*Avaneesh Kumar Singh
(Stenographer)*